

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

CP No.22/2017
OA No.1620/2015

New Delhi this the 1st day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

1. Sita Ram (Aged about 59 years),
Loco Pilot Mail,
Under Railway Harthala Colony
H0225, B Moradabad.
2. Becha Lal (Aged about 59 years),
Loco Pilot Mail,
Under SSE/Loco/Ambousi,
R/o Vill. Behra, PO Amburi
Airport, Lucknow.
3. Mumtaz Ali (Aged about 59 years),
Loco Pilot Mail,
Under SSE/Loco Shed, Saharanpur
B/783, Khan Alam Pura,
Saharanpur.
4. Rajinder Kumar (Aged about 59 years),
Loco Pilot Mail,
Under SSE/Loco Shed, Moradabad,
R/o Adarsh Colony,
Faquir Pura, Near Police Chowkey,
Moradabad.
5. Ram Babu (Aged about 59 years),
Loco Pilot Mail,
Under SSE/Loco/MB
R/o Vill. Chusharpur, PO Perai,
Distt. Aligarh (UP).
6. Shyam Sunder (Aged about 60 years),
Loco Pilot Mail,
Under SSE/Loco/Pathankot,
Ferozpur Division,
R/o 58E, Railway Colony-I,

Pathankot.

7. Hawa Singh (Aged about 59 years)
Loco Pilot Mail,
Under Sr. Crew Controller, Jind,
R/o 479/2, Sunder Nagar Colony,
Near Apollo Road, Jind.
8. Tilak Raj (Aged about 59 years),
Loco Pilot Mail,
Under Sr. Crew Controller/Delhi
R/o 27/32, Chawla Colony, Rohtak.
9. Harpal Singh (Aged about 59 years)
Loco Pilot Mail,
Under SSE/Loco/MB,
R/o Railway Driver,
Infront of Civil Power House,
Nar Singh Mandap,
Loco Shed, Moradabad.
10. Manmohan Singh (Aged about 60 years)
Loco Pilot Goods,
Under SSE/Loco/MB
R/o In Front of Kanshi Ram Gate
Gali No.2, Near Balaji Mandir,
Milan Vihar, Moradabad.
11. Ganga Ram (Aged about 59 years),
L.P.P.
Under SSE/Loco/Faizabad,
R/o V Uchitpur, (Pure Durjan)
Kapurba, PO Suhwal,
Distt. Faizabad UP.
12. Ayodhya Prasad (Aged about 59 years)
L.P.P.
Under SSE/Loco/Faizabad,
R/o Vill. Tejapur, PO Gosain Ganj,
Distt. Faizabad.
13. Radhey Shyam Yadav
(Aged about 60 years),
BSB/Loco Division (Retd.),
R/o Saherna,

Po Vishvanath Ganj,
Distt. Partapgarh (UP).

14. Dharam Singh-II
(Aged about 59 years),
SSE/Loco/MB
Railway Colony, Moradabad. ...Petitioners.

(By Advocate: Shri M.S.Saini)

Versus

1. Sh. A.K.Puthia, General Manager
Northern Railway, Headquarters Office,
Baroda House, New Delhi.

2. Sh. Anraj Mohan,
The Chief Personnel Officer,
Northern Railway, Headquarters Office,
Baroda House, New Delhi. ...Respondents

(By Advocate:Shri R.N.Singh)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When the matter is taken up for hearing, learned counsel for the respondents, while drawing our attention to the reply filed by him and also Annexure R-1 enclosed thereto which is an order passed by the Hon'ble High Court of Delhi in WP(C) No.755/2017 dated 31.01.2017 wherein the order of this Tribunal dated 09.09.2016 has been stayed, prays for dismissal of the C.P.

2. In the circumstances and in view of the stay order of the Hon'ble High Court against the order of the Tribunal, the C.P. is closed. Notices are discharged. However, the applicants are at

liberty to avail their remedy, once the aforesaid W.P. (C) is finally decided, in accordance with law. No costs.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

/kdr/